

CALLING ATTENTION TABLED BY SHRI. KRISHNA

SALKAR, HON'BLE MLA

“Fear, chaos and complete helplessness witnessed among people in Vasco over the disconnection of water meters of about 1123 households by the Water Supply department citing National Green Tribunal (NGT) Orders for non compliance of connecting household waste water and sewer to sewerage line.”

The disconnection of 630 nos of water connection are taken up by the sub division of water supply Vasco as per the directives from Chief officer, Mormugao Municipal Council vide their letter No.MMC/Tech/2022-23/439 dated 08/06/2022. At present only two water connections are disconnected. The list of 630 nos. of violators are provided by the Chief Officer MMC.

Whenever applications are made by the consumers for release of sewerage connection and connections if found feasible, they will be provided Sewerage connections on priority wherever the network is available.